

(2025) 01 JH CK 0049

Jharkhand High Court

Case No: M. A. No. 380 Of 2016

The Branch Manager, the
National Insurance Company
Limited

APPELLANT

Vs

Kumkum Devi

RESPONDENT

Date of Decision: Jan. 16, 2025

Acts Referred:

- Motor Vehicle Act, 1988 - Section 166

Hon'ble Judges: Gautam Kumar Choudhary, J

Bench: Single Bench

Advocate: Mitul Kumar, Aditya Raman

Final Decision: Disposed Of

Judgement

Monthly Income Rs.10,000 + 25%,"Rs.12,500/-

Annual dependency after

deducting

1/4th on the living and

personal

expenses of the deceased",Rs.9375/-

Annual Income,"Rs.9375/-x 12= Rs.1,12,500

Multiplier x 14,"Rs.15,75,000/-

Conventional Head,"Rs.70,000

Total,"Rs.16,45,000/-